

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**

**UNSTARRED QUESTION NO. 2700**

Answered on Monday, March 17, 2025 / Phalgun 26, 1946 (Saka)

**Regional Disparities in Infrastructure Development**

2700. Dr. Kalanidhi Veeraswamy:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has plans to address the persistent challenges of regional disparities in infrastructure development despite increased budgetary allocations;
- (b) the steps taken by the Government to ensure that the benefits of infrastructure development reach underserved regions particularly in rural and backward areas; and
- (c) the measures taken by the Government to improve access to affordable housing in urban areas?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a) & (b) The Government is promoting infrastructure development across the country by increasing public capital expenditure (including effective capital expenditure and Internal & Extra Budgetary Resources (IEBR) of central public sector enterprises (CPSEs)) from ₹5.57 lakh crore in FY 2014-15 to ₹19.80 lakh crore in FY 2025-26 (BE), a more than 3-fold rise over the past decade. The Government is already implementing multi-sectoral initiatives such as Ude Desh ka Aam Naagrik (UDAN), Special Accelerated Road Development Programme for the North East (SARDP-NE), Prime Minister's Development Initiative for North East Region (PM-DevINE), Pradhan Mantri Gram Sadak Yojana (PMGSY), the Aspirational District Program, the Aspirational Block Programme, Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Jal Jeevan Mission, Vibrant Villages Programme (VVP), North East Special Infrastructure Development Scheme (NESIDS), Road Connectivity Project for LWE affected areas (RCPLWE), Eklavya Model Residential Schools (EMRS) and BharatNet etc. for developing infrastructure across all regions.

(c) The Government of India has implemented several measures to improve access to affordable housing in urban areas. As per provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of State/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their

urban development agenda through its various flagship Missions/Programmes viz. Pradhan Mantri Awas Yojana-Urban (PMAY-U & PMAY-U 2.0), Atal Mission for Rejuvenation and Urban Transformation (AMRUT & AMRUT 2.0), Swachh Bharat Mission-Urban (SBM-U & SBM-U 2.0), Smart Cities Mission (SCM) etc.

Further, 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries across the country. As on 03.03.2025, 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.46 lakh have been grounded and 90.60 lakh are completed/delivered to the beneficiaries across the country under PMAY-U.

MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All Mission with effect from 01.09.2024 to assist 1 crore additional eligible urban beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The operational guidelines of the PMAY-U 2.0 have been launched on 17.09.2024. The unified web portal for submitting online application and operational guidelines can be accessed at <https://pmay-urban.gov.in>. 'In-principle' approval for allocation of 6.12 lakh houses has been given under PMAY- U 2.0 to States/UTs.

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